

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No.HC.VII-04/2013/1469 /A

From :- Smti Jayashree Bora,
Jt. Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Gautam Baruah,
District & Sessions Judge,
Kamrup, Amingaon.

Dated Guwahati, the 12th March, 2025.

Sub: **Restricted holiday.**

Ref:- Your letter No. DJKA/1424/2025 dtd. 04.03.2025.

Sir,

With reference to the above, I am directed to inform you that your prayer for **restricted holiday on 10.03.2025, along with station leave permission from the morning of 09.03.2025 till the morning of 11.03.2025**, has been granted. The next senior most Judicial Officer available at the station shall remain in charge of your Court and Office in your absence.

Yours faithfully,

sd/-

JT. REGISTRAR (VIGILANCE)

Memo No.HC.VII-04/2013/1470 /A, dated , 12-03-2025
Copy to:

✓ The Project Manager, Gauhati High Court.

JT. REGISTRAR (VIGILANCE)

[Signature]